

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P. No. 2089 of 2015**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**  
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06 /09.07.2020: As prayed for, list this case after the Court starts normal functioning,  
post COVID-19.

Anu/-

**(ANANDA SEN, J.)**